

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :25/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/25257/2026 ARBP/36/2026	JAGDISH MOHAPATRA VS M/S.NIRLIPTA ENGINEERING AND CONSTRUCTION, BHUBANESWAR	SUVASHISH PATTANAIK VS	// (//
2	D-BLAPL/18070/2026 BLAPL/6292/2026	BARIPADIA DEHURI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BETNOTI /97 /2025 DISTRICT & SESIONS JUDGE,BARIPADA ST/0000082/2025
3	D-BLAPL/18137/2026 BLAPL/6293/2026	RAJESH KUMAR BISWAL @ MITU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /186 /2026 A.D.J.,JALESWAR(Baleshwar) Spl/0000011/2026
4	D-BLAPL/18171/2026 BLAPL/6294/2026	S.K.ZAHIR @ S.K.RAJA @ ANDUA RAJA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	KHANDAGIRI P.S. /394 /2026 DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000296/2026
5	D-BLAPL/18173/2026 BLAPL/6295/2026	BISWAMBAR NAIK VS STATE OF ODISHA	SURYAKANTA DASH VS	KASHIPUR /59 /2026 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000007/2026
6	D-BLAPL/18176/2026 BLAPL/6296/2026	GURU CHARAN HEMBRAM VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	BAHALDA /30 /2026 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAPUR CT/0000280/2026
7	D-BLAPL/18180/2026 BLAPL/6297/2026	LOKNATH SI VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	RAIRANGPUR (RURAL) /30 /2026 A.D.J.,RAIRANGAPUR(Mayurbhanj) ST/0000019/2026
8	D-BLAPL/18181/2026 BLAPL/6298/2026	PRAKASH SAHU VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	PURUNAKOTE /31 /2026 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000011/2026
9	D-BLAPL/18203/2026 BLAPL/6299/2026	AKAHAYA BARIK @ AKHAYA KUMAR BARIK VS STATE OF ODISHA	BINI MISHRA VS	TUMUSINGA /177 /2026 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000605/2026
10	D-BLAPL/18205/2026 BLAPL/6300/2026	GANESWAR @ GANESH PATRA VS STATE OF ODISHA	MAHES DAS VS	KOTOAGARH /72 /2026 JMFC, KOTAGARH(Kandhamal) CT/0000072/2026
11	D-BLAPL/10569/2026 BLAPL/6301/2026	RAKESH GOCHHAYAT VS STATE OF ODISHA	KEDARNATH SAHOO VS	CHHENDIPADA /580 /2025 SPECIAL JUDGE (POCSO), ANGUL(Anugul) Spl/0000088/2025

ORISSA HIGH COURT

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12	D-BLAPL/18206/2026 BLAPL/6302/2026	SIPUN @ RANJIT DAS @ RANJEET DAS @ SIPU VS STATE OF ODISHA	NIRUPAMA MOHANTY VS	SPL.TASK FORCE /4 /2026 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000174/2026
13	D-BLAPL/16164/2026 BLAPL/6303/2026	KARTIK BEHERA VS STATE OF ODISHA	SUDHANSU PRASAD MAHAPATRA VS	BASELI SAHI PS /88 /2025 3RD ADDL. DISTRICT JUDGE,PURI(Puri) ST/0000081/2025
14	D-BLAPL/16961/2026 BLAPL/6304/2026	SUBHRAJYOTI MOHANTY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000473/2024
15	D-BLAPL/18207/2026 BLAPL/6305/2026	SUMAN HALDAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /219 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000124/2025
16	D-BLAPL/16978/2026 BLAPL/6306/2026	PANCHANAN PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 A.D.J. CUM SPECIAL JUDGE,BERHAMPT Spl/0000015/2026
17	D-BLAPL/17815/2026 BLAPL/6307/2026	SAGAR PRADHAN VS STATE OF ODISHA	GYANA RANJAN DHAL VS	NAYAPALLI P.S. /41 /2026 AD-HOC A.D.J.(FTSC-II),BHUBANESWA TR/0000038/2026
18	D-BLAPL/18226/2026 BLAPL/6308/2026	BIBEKANANDA TANDIA @ TARIA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	GOCHHAPADA /194 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000113/2025
19	D-BLAPL/17942/2026 BLAPL/6309/2026	SHIJAM SALAHUDEEN VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	PAPERMETLA P.S. /19 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000138/2025
20	D-BLAPL/18238/2026 BLAPL/6310/2026	ADITYA SAHU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	/ /0 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000028/2026
21	D-BLAPL/17964/2026 BLAPL/6311/2026	MANAS KUMAR MOHAPATRA VS STATE OF ODISHA	PALLAV KUMAR ROUTRAY VS	ANGUL TOWN /419 /2026 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0001056/2026
22	D-BLAPL/18041/2026 BLAPL/6312/2026	BIDYA @ BIDYADHAR JENA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	KRUSHNA PRASAD /69 /2026 J.M.F.C.,PURI(Puri) GR/0000262/2026
23	D-BLAPL/18060/2026	DEBENDRA PAL SINGH @ BABU	DHIRENDRA KUMAR MOHAPATRA	BRAJARAJNAGAR /67 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :25/06/2026

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	BLAPL/6313/2026	VS STATE OF ODISHA	VS	DISTRICT AND SESSIONS JUDGE,JHAR CT/0000089/2026
24	D-BLAPL/16945/2026 BLAPL/6314/2026	BHIM SATNAMI VS STATE OF ODISHA	DURGA PRASAD JENA VS	BELTUKURI /31 /2026 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA ST/0000026/2026
25	D-BLAPL/18246/2026 BLAPL/6315/2026	CHINTU @ CHANDAN NAYAK VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	JAJPUR SADAR /183 /2025 A.D.J.,JJPUR(Jajapur) CT/0000097/2025
26	D-BLAPL/18061/2026 BLAPL/6316/2026	SUKALU SA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	AMBABHONA /95 /2026 S.D.J.M.,BARGARH(Bargarh) CT/0000788/2026
27	D-BLAPL/18081/2026 BLAPL/6317/2026	ASISH RANJAN NAYAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	TOMANDO /232 /2025 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000744/2025
28	D-BLAPL/17121/2026 BLAPL/6318/2026	SUBASH DAS VS STATE OF ODISHA	MANOJ KUMAR NAYAK VS	KHALLIKOTE /152 /2026 SPL.JUDICIAL MAGISTRATE,BERHAMPTON Spl/0000031/2026
29	D-BLAPL/18252/2026 BLAPL/6319/2026	DAGARA @ AKHAYA ROUT VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI SADAR /266 /2026 GRAMA NYAYADHIKARI,PURI(Puri) GR/0000351/2026
30	D-BLAPL/17426/2026 BLAPL/6320/2026	RINKU BAG VS STATE OF ODISHA	ANIRUDHA DAS VS	PATNAGARH /5 /2026 A.D.J,PATNAGARH(Balangir) SC/0000034/2026
31	D-BLAPL/18087/2026 BLAPL/6321/2026	SK AJIT VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	BHOGRAI /100 /2026 J.M.F.C.,BHOGRAI(Baleshwar) CT/0000259/2026
32	D-BLAPL/18090/2026 BLAPL/6322/2026	SK AJIT VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	BHOGRAI /19 /2026 J.M.F.C.,BHOGRAI(Baleshwar) CT/0000066/2026
33	D-BLAPL/17593/2026 BLAPL/6323/2026	BIBHU SAHU @ BHIBI SAHU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	PUINTALA /292 /2025 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000031/2025
34	D-BLAPL/18091/2026 BLAPL/6324/2026	SK AJIT VS	ARUN KUMAR BEHERA VS	BHOGRAI /35 /2026 J.M.F.C.,BHOGRAI(Baleshwar)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :25/06/2026

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35	D-BLAPL/18031/2026 BLAPL/6325/2026	STATE OF ODISHA PAPU @ GOBINDA NATH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CT/0000115/2026 INDUASTRIAL,NISA /154 /2026 J.M.F.C.,CHHENDIPADA(Anugul) GR/0000593/2026
36	D-BLAPL/17594/2026 BLAPL/6326/2026	MURALIDHAR MEHER @ MURALI MEHER VS STATE OF ODISHA	RAJESWAR DASH VS	SUBALAYA /20 /2021 DISTRICT AND SESSIONS JUDGE,SONE SC/0000053/2021
37	D-BLAPL/18133/2026 BLAPL/6327/2026	ASISH DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /13 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000023/2026
38	D-BLAPL/17680/2026 BLAPL/6328/2026	PRASANTA @ PRASANTA PANDA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BIRMAHARAJPUR /229 /2025 DISTRICT AND SESSIONS JUDGE,SONE ST/0000009/2026
39	D-BLAPL/18193/2026 BLAPL/6329/2026	ASHOK KUMAR DIGAL @ ASHOK DIGAL VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000288/2026
40	D-BLAPL/17832/2026 BLAPL/6330/2026	JITENDRA GOUDA VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	GANGAPUR (BHANJANAGAR) /86 /2026 A.D.J.,BHANJANAGAR(Ganjam) ST/0000119/2026
41	D-BLAPL/18195/2026 BLAPL/6331/2026	BIREN KUMAR SWAIN VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	CAPITAL P.S. /302 /2026 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001012/2026
42	D-BLAPL/17839/2026 BLAPL/6332/2026	KUSA BEHERA @ KUSH VS STATE OF ODISHA	DEVASHIS PANDA VS	CHANDANPUR /178 /2024 GRAMA NYAYADHIKARI,PURI(Puri) GR/0000466/2024
43	D-BLAPL/17849/2026 BLAPL/6333/2026	PAPU @ BISHNU PRASAD SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /225 /2024 A.D.J.,NAYAGARH(Nayagarh) ST/0000087/2025
44	D-BLAPL/18202/2026 BLAPL/6334/2026	LULU @ SK. MOJAHAR VS STATE OF ODISHA	SATYA RANJAN MULIA VS	DHENKANAL TOWN /338 /2026 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000746/2026
45	D-BLAPL/18258/2026 BLAPL/6335/2026	SAMIR BAIDYA VS STATE OF ODISHA	DHANANJAYA MUND VS	MALKANGIRI /64 /2026 SPECIAL JUDGE,MALKANGIRI(Malkang CT/0000039/2026

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46	D-BLAPL/18411/2026 BLAPL/6336/2026	SUMANTA POLAI @ GABUDU VS STATE OF ODISHA	DEVASHIS PANDA VS	BEGUNIAPADA /220 /2025 A.D.J.,KHALLIKOTE(Ganjam) ST/0000098/2025
47	D-BLAPL/18412/2026 BLAPL/6337/2026	SK AJIT VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	BHOGRAI /49 /2026 J.M.F.C.,BHOGRAI(Baleshwar) CT/0000138/2026
48	D-BLAPL/18093/2026 BLAPL/6338/2026	SUBALA DEEPA VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	// SPECIAL JUDGE, SUNDARGARH(Sundargarh) SPL. 2(a)C.C./0000006/2026
49	D-BLAPL/16603/2026 BLAPL/6339/2026	NILACUL MAHANAND @ NILACHALA MAHANAND @ NILACHALA MAHANANDA @ NILACHALA MAHANANDA VS STATE OF ODISHA	OKSIA ANINDASINGH PASA MAHANANDA VS	KOMNA PS /138 /2026 J.M.F.C,KOMNA(Nuapada) CT/0000135/2026
50	D-BLAPL/18099/2026 BLAPL/6340/2026	KARTIKA GOLARI @ KARTIK GOLLARI VS STATE OF ODISHA	SK. ZAFARULLA VS	PADWA /101 /2024 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000085/2024
51	D-BLAPL/18100/2026 BLAPL/6341/2026	MOHAMMED IQBAL @ IQBAL @ RAJA VS STATE OF ODISHA	SK. ZAFARULLA VS	KHETRARAJPUR /93 /2025 1ST A.D.J., SAMBALPUR(Sambalpur) ST/0000258/2025
52	D-BLAPL/18101/2026 BLAPL/6342/2026	BACHU @ MRINALKANTI BHOI VS STATE OF ODISHA	SK. ZAFARULLA VS	ORIENT /150 /2026 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000031/2026
53	D-BLAPL/16990/2026 BLAPL/6343/2026	P. SIBA REDDY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR Spl/0000041/2026
54	D-BLAPL/18102/2026 BLAPL/6344/2026	MINA @ JEMAMANI SING VS STATE OF ODISHA	SK. ZAFARULLA VS	SAHADEV KHUNTA /505 /2025 DISTRICT & SESSIONS JUDGE,BALASOR ST/0000087/2026
55	D-BLAPL/18129/2026 BLAPL/6345/2026	SANKI @ SAHESWAR AKHTAR VS STATE OF ODISHA	SATYA RANJAN MULIA VS	DHENKANAL TOWN /279 /2026 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000604/2026
56	D-BLAPL/16407/2026 BLAPL/6346/2026	CHANDRAKANT SUBASH PATIL VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE SADAR /100 /2021 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000040/2021
57	D-BLAPL/17489/2026	RAJESH NAIK	SUSIL KUMAR PATTNAIK	GURUNDIA /16 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :25/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/6347/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), SUNDARGARH Spl/000024/2026
58	D-BLAPL/18261/2026 BLAPL/6348/2026	SK. GULAM MAHRUDDIN @ SK. GULAM MAHIRUDDIN VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	HARICHANDANPUR /145 /2026 J.M.F.C.,KEONJHAR(Kendujhar) GR/0000703/2026
59	D-BLAPL/18262/2026 BLAPL/6349/2026	SUKANTI PANDA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI SADAR /578 /2025 1ST A.D.J., PURI(Puri) TR/0000006/2025
60	D-BLAPL/18268/2026 BLAPL/6350/2026	SUJIT KUMAR SWAIN @ KALIA VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	BARAMBA /146 /2026 SPECIAL JUDGE (POCSO), CUTTACK(Cuttack) Spl/0000081/2026
61	D-BLAPL/17651/2026 BLAPL/6351/2026	UMESH KUMAR SWAIN @ SANTA VS STATE OF ODISHA	JAGADIP SAHOO VS	PIPLI /674 /2025 1ST A.D.J., PURI(Puri) TR/0000010/2026
62	D-BLAPL/18271/2026 BLAPL/6352/2026	SABITA SAHANI VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	//0 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(Khurda) TR/0000102/2026
63	D-BLAPL/18273/2026 BLAPL/6353/2026	SUJIT DEHURY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PHIRINGIA /112 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000105/2026
64	D-BLAPL/18274/2026 BLAPL/6354/2026	JAGANNATH MEHER VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	JONK /182 /2026 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000478/2026
65	D-BLAPL/18013/2026 BLAPL/6355/2026	PURNA CHANDRA AMAT VS STATE OF ODISHA	BIKASH KARNA VS	BAUNISUNI /34 /2026 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000079/2026
66	D-BLAPL/19059/2026 BLAPL/6356/2026	BISWAJIT BEHERA @ PANDEY VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	DHENKANAL TOWN /247 /2025 DISTRICT & SESSIONS JUDGE,DHENKANAL CT/0000130/2026
67	D-BLAPL/18427/2026 BLAPL/6357/2026	ASTAMA KHATUA VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	PARJANG /64 /2023 A.D.J.,KAMAKHYANAGAR(Dhenkanal) CT/0000058/2023
68	D-CMAPL/11312/2026 CMAPL/85/2026	SASHIRANI MALLIK VS	ADV. VS	// ()

ORISSA HIGH COURT

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69	D-CMAPL/11332/2026 CMAPL/86/2026	UNION OF INDIA PHUL KUMARI SARKAR VS UNION OF INDIA	ADV. VS	// // ()
70	D-CMP/16790/2026 CMP/1024/2026	DHANU SAHU VS PANDABA SAHU	SASHIBHUSAN DAS VS	// A.D.J.,KHALLIKOTE(Ganjam) Fao/000002/2026
71	D-CMP/27785/2026 CMP/1025/2026	SABITA KHANDELWALA VS RAMAKISHAN KHANDELWALA	SUMIT KUMAR MOHANTY VS	// ADDL CIVIL JUDGE(SD), BARIPADA(MA CS/0000529/2018
72	D-CONTC/20312/2026 CONTC/3439/2026	DHIREN KUMAR SWAIN VS GUPTESWAR MOHAPATRA,ADDL. TAHASILDAR,BHUBANESWAR	ADV. VS	// ()
73	D-CONTC/27274/2026 CONTC/3440/2026	JAGAMOHAN KASTA VS CHANCHAL RANA, COMM., B.M.C., KHORDHA	ADV. VS	// ()
74	D-CONTC/27284/2026 CONTC/3441/2026	GANESWAR MISHRA VS PRADEEP KUMAR SABAT, SUB DIVISIONAL OFFICE(ELECT.), KHORDA	ADV. VS	// ()
75	D-CONTC/27372/2026 CONTC/3442/2026	BIDYADHAR SAMAL VS SACHIN RAMCHANDRA JADHAV, IAS, COMMNR. CUM SECRETARY AGRICULTURE AND FARMERS AND EMPOWERMENT DEPTT.	ADV VS	// ()
76	D-CONTC/27728/2026 CONTC/3443/2026	BHARAT NAIK VS ASWATHY S, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPT., BHUBANESWAR	RABINARAYAN NAYAK VS	// ()
77	D-CONTC/24987/2026 CONTC/3444/2026	JUDHISTIR GARNAYAK VS SATYABRATA SAHU, IAS	ADV. VS	// ()
78	D-CONTC/27592/2026 CONTC/3445/2026	SIDDHARTHA SANKAR PARIDA VS GIRISH S.N, COMMISSIONER-CUM- SECRETARY, PR AND DW DEPTT., BHUBANESWAR	ADV. VS	// ()
79	D-CONTC/24883/2026 CONTC/3446/2026	CHINMAY SENAPATI VS DR. SUSANTA KUMAR SWAIN, CHIEF DISTRICT MEDICAL OFFICER AND PUBLIC HEALTH OFFICER ,NAYAGARH	ADV VS	// ()

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80	D-CONTC/27502/2026 CONTC/3447/2026	ASHIS KUMAR SAHOO VS PANKAJ KUMAR MOHAPATRA	SAILAZA NANDAN DAS VS	// 0 //
81	D-CONTC/23962/2026 CONTC/3448/2026	MANAS RANJAN KHANDAI VS JAYADEV SAHOO, A.O, M/S JANA SMALL FINANCE BANK LTD., KHURDA	ADV. VS	// 0 //
82	D-CONTC/25237/2026 CONTC/3449/2026	A.ARUN KUMAR VS USHA PADHEE, I.A.S	ADV. VS	// 0 //
83	D-CONTC/23499/2026 CONTC/3450/2026	ANITA MOHANTA VS DR.N.THIRUMALA NAIK, IAS	PITAMBAR JENA VS	// 0 //
84	D-CONTC/23480/2026 CONTC/3451/2026	AJIT KUMAR PRADHAN VS ARABINDA PADHY, ADDL. CHIEF SEC., GOVT. OF ODISHA	ADV. VS	// 0 //
85	D-CONTC/24171/2026 CONTC/3452/2026	CHINMAYEE DALAI VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0 //
86	D-CONTC/23482/2026 CONTC/3453/2026	AJIT KUMAR PRADHAN VS ARABINDA PADHY, ADDL. CHIEF SEC., GOVT. OF ODISHA	ADV. VS	// 0 //
87	D-CRLA/13349/2026 CRLA/514/2026	LIKUN SAHU @ RAKESH BEHERA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BALIMI /109 /2022 AD-HOC,A.D.J.(FTSC),DHENKANAL(Dh
88	D-CRLA/17138/2026 CRLA/515/2026	PRAVAT KUMAR ROUT@BABU VS STATE OF ODISHA	BISWABHUSAN DAS VS	Spl/000043/2022 TIRTOL /515 /2024 SPECIAL JUDGE(POCSO), JAGATSINGH
89	D-CRLA/11868/2026 CRLA/516/2026	BHUBANE PUJHARI VS STATE OF ODISHA	JNYANANANDA PANDA VS	Spl/0000107/2024 KOKSARA /221 /2022
90	D-CRLA/13203/2026 CRLA/517/2026	GURUBARU TUMULIA@TAMALIA VS STATE OF ODISHA	SUSAMPAD HOTA VS	A.D.J.,DHARAMGARH(Kalahandi) CT/0000062/2023
91	D-CRLA/13945/2026	HARA SAHU	JNYANANANDA PANDA	PATNAGARH /50 /2012 A.D.J.PATNAGARH(Balangir) SC/0000019/2018 KESINGA /262 /2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :25/06/2026

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	CRLA/518/2026	VS STATE OF ODISHA	VS	A.D.J.,BHAWANIPATNA(Kalahandi) CT/0000007/2024
92	D-CRLA/14726/2026 CRLA/519/2026	DALLI@KUMUDINI SWAIN VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KEONJHAR TOWN /43 /2025 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu
93	D-CRLA/14840/2026 CRLA/520/2026	MAHENDRA SAHU VS STATE OF ODISHA	SANJEEB BEHARA VS	Spl/0000005/2025 K.NUAGAON /157 /2021 SPECIAL JUDGE(POCSO), BERHAMPUR
94	D-CRLA/17699/2026 CRLA/521/2026	SANTOSH PANDA VS STATE OF ODISHA	BISWORANJAN SWAIN VS	Spl/0000143/2021 BIRMITRAPUR /48 /2024 2ND A.D.J.,ROURKELA(Sundargarh)
95	D-CRLA/16595/2026 CRLA/522/2026	DINA GOUDA VS STATE OF ODISHA	UMAKANTA BARIK VS	Spl/0000017/2024 DABUGAM /235 /2017 A.D.J.,UMERKOTE(Nabarangapur)
96	D-CRLMA/17209/2026 CRLMA/68/2026	GANDARAM BEHERA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	Spl/0000242/2017 TUREIKELA /101 /2018 J.M.F.C.,KANTABANJI(Balangir)
97	D-CRLMC/16629/2026 CRLMC/2034/2026	SHIV KUMAR SINGH VS STATE OF ODISHA	DURGA PRASAD JENA VS	GR/0000362/2018 CHAMAKHANDI /111 /2026 J.M.F.C.,CHATRAPUR(Ganjam)
98	D-CRLMC/18015/2026 CRLMC/2035/2026	SUDIPTA RANJAN CHAND VS JITENDRA MINZ	SOUMYA RANJAN DAS VS	GR/0000205/2026 / /0 J.M.F.C.,ROURKELA(Sundargarh)
99	D-CRLMC/18134/2026 CRLMC/2036/2026	MADHAB RAULO VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	ICC/0000386/2016 HINJILI (ASKA) /182 /2014 A.D.J.,CHATRAPUR(Ganjam)
100	D-CRLMC/18489/2026 CRLMC/2037/2026	SUDHIR KUMAR PARIDA VS STATE OF ODISHA	SUBRATA PANDA VS	ST/0000287/2014 DHENKANAL SADAR /346 /2021 A.D.J.,DHENKANAL(Dhenkanal)
101	D-CRLMC/17177/2026 CRLMC/2038/2026	PRADYUMNA MISHRA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	CT/0000097/2021 DAITARI /107 /2025 J.M.F.C.,KEONJHAR(Kendujhar)
102	D-CRLMC/17512/2026 CRLMC/2039/2026	LOKESWAR SAHU VS	DEBARAJ HATI VS	GR/0001221/2025 TITILAGARH /94 /2026 SPECIAL JUDGE, TITILAGARH(Balangir)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :25/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLMC/17550/2026 CRLMC/2040/2026	STATE OF ODISHA KAILASH CHNADRA ROUT VS	DEBASIS SAHOO VS	Spl/0000016/2026 // AUTHORISE OFFICER,KEONJHAR(Kend
104	D-CRLMC/17677/2026 CRLMC/2041/2026	STATE OF ODISHA SOUMYA SANKAR CHAKRA@RAJA CHAKRA VS	ADHIRAJ MOHANTY VS	MIS.CASE/0000034/2026 EOW,BHUBANESWAR /3 /2025 PRESIDING OFFICER, O.P.I.D. COURT,B
105	D-CRLMC/17707/2026 CRLMC/2042/2026	STATE OF ODISHA RAJANI SINGH VS	RAJIB LOCHAM PATTANAIAK VS	CT/0000004/2025 KHATIGUDA /66 /2018 SPECIAL JUDGE(POCSO), NABARANGP
106	D-CRLMC/18327/2026 CRLMC/2043/2026	STATE OF ODISHA RANJITA MEHER VS	SASMITA NANDA VS	Spl/0000068/2018 BOUDH /6 /2021 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baud
107	D-CRLMC/18331/2026 CRLMC/2044/2026	STATE OF ODISHA RANJITA MEHER VS	SASMITA NANDA VS	CT/0000007/2021 BOUDH /210 /2015 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baud
108	D-CRLMC/17974/2026 CRLMC/2045/2026	STATE OF ODISHA TULASI HARIJAN VS	SASMITA NANDA VS	CT/0000438/2015 NABARANGAPUR TOWN /152 /2018 ASST. SESSIONS JUDGE(W.C.),NABARA
109	D-CRLMC/18335/2026 CRLMC/2046/2026	STATE OF ODISHA REENKI HARIJAN @ RINKI HARIJAN VS	SASMITA NANDA VS	GR/0000496/2018 KOTPAD /114 /2017 J.M.F.C.,KOTPAD(Koraput)
110	D-CRLMC/18342/2026 CRLMC/2047/2026	STATE OF ODISHA MAMATA SWAIN VS	SASMITA NANDA VS	GR/0000110/2017 BOUDH /104 /2017 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baud
111	D-CRLMC/17980/2026 CRLMC/2048/2026	STATE OF ODISHA MANTU @ BHAKUDA @ JOGESWAR SINGH VS	AKSHAYA KUMAR SAHOO VS	CT/0000225/2017 BARKOTE /177 /2019 J.M.F.C., BARKOTE(Debagarh)
112	D-CRLMC/18348/2026 CRLMC/2049/2026	STATE OF ODISHA SIRBAS NAYAK @ SRIBAS NAYAK VS	SASMITA NANDA VS	CT/0000381/2019 JEYPORE MAHILA /165 /2025 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko
113	D-CRLMC/17982/2026 CRLMC/2050/2026	STATE OF ODISHA SUMITA HARIJAN VS STATE OF ODISHA	SASMITA NANDA VS	GR/0001233/2025 NABARANGAPUR TOWN /137 /2021 ASST. SESSIONS JUDGE(W.C.),NABARA GR/0000339/2021

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :25/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMC/18388/2026 CRLMC/2051/2026	MOHIT KUMAR@SRIVASTAV VS STATE OF ODISHA	RAKESH BEHERA VS	RAGHUNATHPALI /327 /2024 S.D.J.M.(P),ROURKELA(Sundargarh) GR/0001809/2024
115	D-CRLMC/18244/2026 CRLMC/2052/2026	LUZUN KUMAR DAS VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	TIGIRIA /49 /2024 J.M.F.C.,TIGIRIA(Cuttack) CT/0000047/2024
116	D-CRLMC/18149/2026 CRLMC/2053/2026	SATYABRATA DHIR VS DEBENDRA MOHAN PATTANAIAK	BISWAJIT NAYAK VS	//0 J.M.F.C,CUTTACK(Cuttack) ICC/0000254/2019
117	D-CRLMC/18485/2026 CRLMC/2054/2026	KRUSHNA KHILLA VS STATE OF ODISHA	MANORANJAN PADHY VS	BOIPARIGUDA /86 /2020 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000031/2020
118	D-CRLMC/18944/2026 CRLMC/2055/2026	DINABANDHU BAG VS STATE OF ODISHA	RASMITA DAS VS	KHARIAR /175 /2013 C.J.M.,NAWAPARA(Nuapada) CT/0000428/2013
119	D-CRLMC/16470/2026 CRLMC/2056/2026	AMIT PAIKRAY @ AMIT KUMAR PAIKRAY VS STATE OF ODISHA	MANORANJAN DAS VS	KHANDAGIRI P.S. /389 /2026 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0000965/2026
120	D-CRLMC/18140/2026 CRLMC/2057/2026	SATYABRATA DHIR VS DEBENDRA MOHAN PATTANAIAK	BISWAJIT NAYAK VS	//0 J.M.F.C,CUTTACK(Cuttack) ICC/0000253/2019
121	D-CRLMC/18146/2026 CRLMC/2058/2026	SATYABRATA DHIR VS DEBENDRA MOHAN PATTANAIAK	BISWAJIT NAYAK VS	//0 J.M.F.C,CUTTACK(Cuttack) ICC/0000255/2019
122	D-CRLMP/14487/2026 CRLMP/780/2026	RINA @ REENA GHADEI VS STATE OF ODISHA	AMITAV TRIPATHY VS	//0) //
123	D-CRLMP/14774/2026 CRLMP/781/2026	SRIKANT SAHOO VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	//0) //
124	D-CRLMP/16701/2026 CRLMP/782/2026	RAMESH AGARWAL VS STATE OF ODISHA	VS	CYBER CRIME AND ECO. OFFENCE, CU) //
125	D-CRLMP/18370/2026	SULTAN JABERUDDIN @ JABEIRUDDIN KHAN	ALOK KUMAR PANDA	JATNI P.S. /107 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :25/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMP/783/2026	VS STATE OF ODISHA	VS	() //
126	D-CRLMP/15214/2026 CRLMP/784/2026	MADHUMITA BEHERA VS ASHIS MOHAPATRA	DIPTI RANJAN MOHAPATRA VS	//0 J.M.F.C.,BHUBANESWAR(Khordha) CRMC/0000542/2022
127	D-CRLMP/14769/2026 CRLMP/785/2026	SANTOSINI HOTA VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	//0 ()
128	D-CRLMP/17498/2026 CRLMP/786/2026	NILIMA PRADHAN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// ()
129	D-CRLMP/11972/2026 CRLMP/787/2026	INFORMANT VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	TANGI /140 /2026 ()
130	D-CRLMP/13609/2026 CRLMP/788/2026	VICTIM/INFORMANT VS STATE OF ODISHA	SUNANDA BISWAL VS	//0 ()
131	D-CRLMP/18236/2026 CRLMP/789/2026	MAHUA RAY VS STATE OF ODISHA	DR. BESURA DAS VS	CHANDRASEKHARPUR /530 /2026 ()
132	D-CRLMP/18399/2026 CRLMP/790/2026	BIKRAM MOHAPATRA VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	//0 ()
133	D-CRLMP/36976/2025 CRLMP/791/2026	BIJAYA KUMAR MALLIK VS TATANI JENA	SAROJ KUMAR SWAIN VS	//0 JUDGE FAMILY COURT,CUTTACK(Cuttack) Crp/0000269/2013
134	D-CRLMP/14796/2026 CRLMP/792/2026	SANTOSH KUMAR DASH VS STATE OF ODISHA	SURESH KUMAR PANDA VS	//0 ()
135	D-CRLMP/14750/2026 CRLMP/793/2026	POLASTY MAHANANDIA VS HUTASINI MAHANANDIA	BIJAYA KUMAR RAGADA VS	//0 JUDGE, FAMILY COURT, JHARSGUDA(Cuttack) CMC/0000002/2024
136	D-CRLMP/15784/2026 CRLMP/794/2026	SABITRI MUNDA VS	KODANDA KUMAR BHUYAN VS	//0 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :25/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CRLMP/15788/2026 CRLMP/795/2026	STATE OF ODISHA SUMITRA ANGARAI VS STATE OF ODISHA	KODANDA KUMAR BHUYAN VS	// //0 () //
138	D-CRLREV/15384/2026 CRLREV/429/2026	SOUMYA SANKAR CHAKRA@RAJA CHAKRA VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	EOW,BHUBANESWAR /3 /2025 PRESIDING OFFICER, O.P.I.D. COURT,B CT/0000004/2025
139	D-CRLREV/16568/2026 CRLREV/430/2026	DEBENDRA KUMAR BEHERA VS STATE OF ODISHA	HEMANT KUMAR MUND VS	BHAWANIPATNA TOWN /368 /2024 DISTRICT & SESSIONS JUDGE, BHAWA CT/0000115/2025
140	D-CRLREV/16719/2026 CRLREV/431/2026	RAMA PANDEY VS KHUSBOO PANDEY	AJAYA KUMAR PRADHAN VS	//0 2ND A.D.J.,ROURKELA(Sundargarh) CRA/0000042/2024
141	D-CRLREV/16600/2026 CRLREV/432/2026	PRABIN KUMAR SAHU VS CHAMPABATI SAHU	DILIP KUMAR SAHU VS	//0 A.D.J.,BARGARH(Bargarh) CRA/0000009/2024
142	D-CRLREV/16868/2026 CRLREV/433/2026	SANBHUNATH SETHI @ SAMBUNATH SETHI VS PRAFULLA KUMAR PARIDA	JAYANTA KUMAR MAJHI VS	//0 S.D.J.M.,NILAGIRI(Baleshwar) CRA/0000077/2017
143	D-CRP/28011/2026 CRP/33/2026	AVILASH MAHANANDA VS RAMESH KUMAR KEJRIWAL	PATITAPABAN PANDA VS	// CIVIL JUDGE (SD),TITILAGARH(Balangi CS/0000016/2020
144	D-FAO/27207/2026 FAO/732/2026	ICHHABATI KALAR VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000129/2025
145	D-FAO/25340/2026 FAO/733/2026	MANAGER, T.P. HUB, NATIONAL INSURANCE CO.LTD,CUTTACK VS SATYAJIT SAHOO	PRASANTA KUMAR MAHALI VS	// COMNR FOR EMPLOYEES COMPENSAT EC/0000002/2019
146	D-FAO/27561/2026 FAO/734/2026	BASANTA KUMAR SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000016/2018
147	D-FAO/27527/2026 FAO/735/2026	KAMINI NANDA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000018/2018

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :25/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-FAO/27570/2026 FAO/736/2026	SASHI GOCHHAYAT VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000017/2018
149	D-FAO/27575/2026 FAO/737/2026	RATI KANTA SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000023/2018
150	D-FAO/27582/2026 FAO/738/2026	BABITA PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000015/2018
151	D-FAO/27540/2026 FAO/739/2026	PRAKASH CHANDRA SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000022/2018
152	D-FAO/27546/2026 FAO/740/2026	PABITRA MOHAN PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000019/2018
153	D-FAO/27554/2026 FAO/741/2026	RAHASA BIHARI SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000020/2018
154	D-FAO/27987/2026 FAO/742/2026	MANOJ KUMAR MOHAPATRA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000385/2017
155	D-FAO/26823/2026 FAO/743/2026	M/S. NEW INDIA ASSURANCE CO.LIMITED, KHORDHA VS BHANUMATI DEI	GOPAL CHANDRA SAMANTARAY VS	// COMMISSIONER EMPLOYEES COMPEN EC/0000031/2014
156	D-MACA/27216/2026 MACA/577/2026	PARAMESWAR DIXIT VS BRAHMANANDA SAHU	PRADEEP KUMAR MISHRA VS	// 3RD M.A.C.T., JAGATSINGHPUR(Jagatsir Mac/0000192/2019
157	D-MACA/27480/2026 MACA/578/2026	MANAGER (LEGAL CLAIMS), IFFCO TOKIO GENERAL INSURANCE CO.LTD., BBSR VS INDUMATI SWAIN	PRASANTA KUMAR MAHALI VS	// 1ST M.A.C.T.,BBSR(Khordha) Mac/0000078/2021
158	D-MACA/27161/2026 MACA/579/2026	SOUDAMINI PANDA VS MANAS RANJAN SAHOO	DEBASISH PATNAIK VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0001575/2021
159	D-MACA/27221/2026	KUNI DAS	PRADEEP KUMAR MISHRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :25/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	MACA/580/2026	VS BRAJA KISHORE PANDA	VS	5TH M.A.C.T.,PURI(Puri) Mac/0000001/2024
160	D-MACA/27534/2026 MACA/581/2026	S.BHANU REDDY VS STATE OF ODISHA	BHARAT JALLI VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000139/2023
161	D-MACA/22918/2026 MACA/582/2026	NATIONAL INSURANCE COMPANY LTD.,D.O I BHUBANESWAR VS PRADEEP SAHU	SABITA RANJAN PATTNAIK VS	// A.D.J.,ASKA(Ganjam) Mac/0000077/2021
162	D-MACA/24714/2026 MACA/583/2026	MAMATA MANJARI BEHERA VS MANAGING DIRECTOR, NORTHEN CARGO SERVICE, JAJPUR	BIJAYANANDA SAMANTARAY VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000058/2020
163	D-MACA/24725/2026 MACA/584/2026	TUSAR RANJAN BEHERA VS MANAGING DIRECTOR, NORTHEN CARGO SERVICE, JAJPUR	BIJAYANANDA SAMANTARAY VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000057/2020
164	D-MATA/23402/2026 MATA/214/2026	RASHMI REKHA BEHERA@SAHU VS ANIRUDHA BEHERA	NIRANJAN LENKA VS	// JUDGE FAMILY COURT, BARIPADA(Ma CP/0000215/2024
165	D-MATA/24272/2026 MATA/215/2026	SIDDHARTH BEHERA VS MADHUMITA SAHU	ANSHUMAN DAS VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000803/2024
166	D-MATA/27598/2026 MATA/216/2026	ARADHANA MISHRA @ YADAV VS AJAY YADAV	BASUDEV PUJARI VS	// JUDGE FAMILY COURT,ROURKELA(Su CP/0000187/2023
167	D-MATA/18395/2026 MATA/217/2026	MILLI SATAPATHY VS PRADIPTA KUMAR PATI	BIJAYA KUMAR NAYAK (3) VS	// JUDGE, FAMILY COURT, NAYAGARH(N CP/0000046/2022
168	D-RPFAM/11955/2026 RPFAM/164/2026	PRAKASH KUMAR SAHOO VS DAMAYANTI SAHOO	AMIYA KUMAR MOHANTY VS	// JUDGE FAMILY COURT,BHUBANESWA Cp/0000053/2024
169	D-RSA/22927/2026 RSA/310/2026	KRUPASINDHU PRADHAN VS ALLI PRADHAN	M. BALAKRISHNA RAO VS	// DISTRICT & SESSIONS JUDGE,DHENKA RFA/0000042/2024
170	D-RSA/4974/2026 RSA/311/2026	RAJNANDINI MOHANTY VS	SAMBEET PATTANAYAK VS	// ADDL.SESSIONS JUDGE,NIMPARA(Puri)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :25/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-RVWPET/27201/2026 RVWPET/150/2026	DEBI PRASAD @ DEBI PRASANNA MOHANTY STATE OF ODISHA VS KSHIROD KUMAR PATI	SATYABRATA MOHANTY,A.G.A VS	RFA/0000001/2025 // ()
172	D-RVWPET/27349/2026 RVWPET/151/2026	DINAMANI SUNA VS KSHIRODINI@KHIRODINI SUNA	SOUMYA MISHRA VS	// ()
173	D-RVWPET/26538/2026 RVWPET/152/2026	RAJASHREE GAJENDRA VS DISTRICT SUB-REGISTRAR, KHORDHA	ADV. VS	// ()
174	D-TRP(C)/27268/2026 TRP(C)/187/2026	PRIYANKA SAHOO VS SANTOSH KUMAR SAHOO	PARTHA SARATHI NAYAK VS	// JUDGE FAMILY COURT-II,BHUBANESW CP/0000050/2026
175	D-WA/27427/2026 WA/838/2026	RAJAT KESHARI NAYAK @ NAIK VS STATE OF ODISHA	MOHAMMED MUSTAQ ANSARI VS	// ()
176	D-WA/20279/2026 WA/839/2026	SHARAD CHANDRA PATHAK VS UNION OF INDIA	IN PERSON VS	// ()
177	D-WA/27401/2026 WA/840/2026	SIDHARTHA SANKAR SAHU VS STATE OF ODISHA	TANMAY MISHRA VS	// ()
178	D-WA/24111/2026 WA/841/2026	STATE OF ODISHA VS PRADEEP KUMAR SAHOO	AISHWARYA DASH,A.S.C VS	// ()
179	D-WA/23626/2026 WA/842/2026	STATE OF ODISHA VS BIRANCHINARAYAN PALA	BISWABARA DASH,A.S.C VS	// ()
180	D-WA/23532/2026 WA/843/2026	STATE OF ODISHA VS SUKANTA KUMAR MOHAPATRA	BISWABARA DASH,A.S.C VS	// ()
181	D-WA/26877/2026 WA/844/2026	HAREKRUSHNA DHAL VS STATE OF ODISHA	RAJJEET ROY VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :25/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/24477/2026 WP(C)/19194/2026	ORISSA METALIKS PRIVATE LIMITED, KOLKATA, WEST BENGAL VS STATE OF ODISHA	ALOK RANJAN MOHANTY VS	// 0 //
183	D-WP(C)/27813/2026 WP(C)/19195/2026	AJIT KUMAR BARIK VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
184	D-WP(C)/22477/2026 WP(C)/19196/2026	SWADESH BANDITA PADHI VS STATE OF ODISHA	SUDHANSHU SEKHAR PRATAP VS	// 0 //
185	D-WP(C)/24832/2026 WP(C)/19197/2026	MAHANADI COALFIELDS LTD., ANUGUL VS MANOHAR DEHURY @ RANA	SAKTIDHAR DAS VS	// 0 //
186	D-WP(C)/24980/2026 WP(C)/19198/2026	SUSIL KUMAR BEHERA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
187	D-WP(C)/23113/2026 WP(C)/19199/2026	LABANYAMAYEE MOHAPATRA VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
188	D-WP(C)/19402/2026 WP(C)/19200/2026	PRASANTA KUMAR SAHOO VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
189	D-WP(C)/19471/2026 WP(C)/19201/2026	SASMITA SAHOO VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
190	D-WP(C)/25098/2026 WP(C)/19202/2026	PRABHASINI PANIGRAHY VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
191	D-WP(C)/20597/2026 WP(C)/19203/2026	SANTANU KUMAR DAS VS UNION OF INDIA	MANOJA KUMAR KHUNTIA VS	// 0 //
192	D-WP(C)/23652/2026 WP(C)/19204/2026	NALINIKANTA DAS VS THE TAHASILDAR SADAR, CUTTACK	SATYAJIT MUKHERJEE VS	// 0 //
193	D-WP(C)/26356/2026	BIJAYA KUMAR SAHOO	SUKANTA KUMAR MISHRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :25/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/19205/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/25256/2026 WP(C)/19206/2026	JAYADEB PADHAN VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
195	D-WP(C)/26696/2026 WP(C)/19207/2026	SMRUTI RANJAN MISHRA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
196	D-WP(C)/25268/2026 WP(C)/19208/2026	PRAMOD KUMAR BEHERA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
197	D-WP(C)/26957/2026 WP(C)/19209/2026	KHIRODRA SAHU VS STATE OF ODISHA	VIJAYA KAR VS	// 0 //
198	D-WP(C)/25868/2026 WP(C)/19210/2026	RAMANUJA PANIGRAHI VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
199	D-WP(C)/21138/2026 WP(C)/19211/2026	BRAJA BIHARI SUBUDHI VS STATE OF ODISHA	SUBHASIS MOHAPATRA VS	// 0 //
200	D-WP(C)/27656/2026 WP(C)/19212/2026	SAIBA CHANDRA NAYAK VS STATE OF ORISSA	PRASANTA KUMAR MISHRA VS	// 0 //
201	D-WP(C)/27037/2026 WP(C)/19213/2026	BAIKUNTHA NATH BIHARI VS STATE OF ODISHA	DEBA KUMAR RATH VS	// 0 //
202	D-WP(C)/27215/2026 WP(C)/19214/2026	SARAT MANOHARI VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
203	D-WP(C)/25988/2026 WP(C)/19215/2026	MANORAMA MOHANTA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
204	D-WP(C)/20276/2026 WP(C)/19216/2026	AMEDA CHANDRA NAYAK VS	SASHIBHUSAN DAS VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :25/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/25990/2026 WP(C)/19217/2026	STATE OF ODISHA DURGA CHARAN MURUDI VS	DURGESH NARAYAN RATH VS	// // 0
206	D-WP(C)/26042/2026 WP(C)/19218/2026	STATE OF ODISHA PRAVAT RANJAN MOHANTY VS	HIMANSU SEKHAR SAHU VS	// // 0
207	D-WP(C)/16959/2026 WP(C)/19219/2026	THE PRINCIPAL SECRETARY, GOVERNMENT OF ODISHA KHIROD CHANDRA KAR VS	MANOJA KUMAR KHUNTIA VS	// // 0
208	D-WP(C)/25054/2026 WP(C)/19220/2026	STATE OF ODISHA MURALIDHAR JENA VS	DR. JITENDRA KUMAR LENKA VS	// // 0
209	D-WP(C)/27039/2026 WP(C)/19221/2026	STATE OF ODISHA NIRANJAN BEHERA VS	SWAPNIL ROY VS	// // 0
210	D-WP(C)/27007/2026 WP(C)/19222/2026	STATE OF ODISHA ABHILASH BHOI VS	AMIYA KUMAR CHHATOI VS	// // 0
211	D-WP(C)/26073/2026 WP(C)/19223/2026	STATE OF ODISHA PRAFULLA KUMAR SAHOO VS	BIBHUTI BHUSAN DASH VS	// // 0
212	D-WP(C)/27260/2026 WP(C)/19224/2026	STATE OF ODISHA SAMIR KUMAR SAHU VS	ANIRUDH SANGANERIA VS	// // 0
213	D-WP(C)/21849/2026 WP(C)/19225/2026	UNION OF INDIA NARAYANA BHOI VS	ABHILASH MISHRA VS	// // 0
214	D-WP(C)/26097/2026 WP(C)/19226/2026	STATE OF ODISHA DOCTOR SETHI VS	SWAPNA KUMAR OJHA VS	// // 0
215	D-WP(C)/27811/2026 WP(C)/19227/2026	STATE OF ODISHA SANTAMANIKA MOHANTY VS	BIKASH MISHRA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :25/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/27186/2026 WP(C)/19228/2026	ALBINUS PURTY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
217	D-WP(C)/24468/2026 WP(C)/19229/2026	RANJIT SAHOO VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
218	D-WP(C)/27193/2026 WP(C)/19230/2026	SARAT CHANDRA MALLIK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
219	D-WP(C)/26714/2026 WP(C)/19231/2026	KONARK UDYOG PVT.LTD, JAJPUR VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	// 0 //
220	D-WP(C)/24968/2026 WP(C)/19232/2026	RUDRA NARAYAN MALLICK VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
221	D-WP(C)/27195/2026 WP(C)/19233/2026	LAXMAN CHANDRA KISAN VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
222	D-WP(C)/25492/2026 WP(C)/19234/2026	ASIT KUMAR ROUT VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
223	D-WP(C)/26157/2026 WP(C)/19235/2026	LIYAKAT ALI KHAN VS COLLECTOR CUM DIST MAGISTRATE, CUTTACK	SUBASH CHANDRA ACHARYA VS	// 0 //
224	D-WP(C)/27199/2026 WP(C)/19236/2026	PRAKASH CHANDRA SAHOO VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
225	D-WP(C)/24975/2026 WP(C)/19237/2026	UPENDRA BEHERA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
226	D-WP(C)/27197/2026 WP(C)/19238/2026	RAMJIT HEMBRAM VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
227	D-WP(C)/27715/2026	P.LEELA	BIRAJA PRASANNA DAS	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :25/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/19239/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/27343/2026 WP(C)/19240/2026	PRASANNA KUMAR MOHAPATRA VS STATE OF ODISHA	PARSURAM MOHAPATRA VS	// 0 //
229	D-WP(C)/28003/2026 WP(C)/19241/2026	ALFA DAS VS STATE OF ODISHA	SANJAY KUMAR DAS VS	// 0 //
230	D-WP(C)/27653/2026 WP(C)/19242/2026	TRILOCHAN NAIK VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
231	D-WP(C)/25768/2026 WP(C)/19243/2026	SAGAR MUDULI VS STATE OF ODISHA	BIKRAM PRATAP DAS VS	// 0 //
232	D-WP(C)/25537/2026 WP(C)/19244/2026	RABINDRA KUMAR BEHERA VS INDIAN BANK, CHENNAI	SANTOSH KUMAR SWAIN VS	// 0 //
233	D-WP(C)/27122/2026 WP(C)/19245/2026	KABITA SAHU VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
234	D-WP(C)/20198/2026 WP(C)/19246/2026	PADMA CHARAN PRADHAN VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
235	D-WP(C)/24976/2026 WP(C)/19247/2026	PRAKASH CHANDRA PADHI VS THE TAHASILDAR, JATANI	RAJAT KUMAR SAHU VS	// 0 //
236	D-WP(C)/27187/2026 WP(C)/19248/2026	TARGINI KUMAR NAYAK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
237	D-WP(C)/26134/2026 WP(C)/19249/2026	BHASAN SEKHAR PATI VS STATE OF ODISHA	SOUENDRA PATTANAIAK VS	// 0 //
238	D-WP(C)/26141/2026 WP(C)/19250/2026	BHASKAR CHANDRA JENA VS	BISWAJIT PASAYAT VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :25/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/27439/2026 WP(C)/19251/2026	STATE OF ODISHA MUNIGUDA NURSING COLLEGE, RAYAGADA VS	SOHAN MISHRA VS	// // ()
240	D-WP(C)/27188/2026 WP(C)/19252/2026	STATE OF ODISHA DHWAJA JAGAT VS	SAMEER KUMAR DAS VS	// // ()
241	D-WP(C)/24864/2026 WP(C)/19253/2026	STATE OF ODISHA PRABHAT MARTHA VS	SAMIR KUMAR MISHRA VS	// // ()
242	D-WP(C)/24979/2026 WP(C)/19254/2026	STATE OF ODISHA SILLI MANGARAJ VS	RAJAT KUMAR SAHU VS	// // ()
243	D-WP(C)/27645/2026 WP(C)/19255/2026	THE TAHASILDAR, JATANI HARISH CHANDRA MALLICK VS	PRASANTA KUMAR MISHRA VS	// // ()
244	D-WP(C)/27192/2026 WP(C)/19256/2026	STATE OF ORISSA BIJAYA KUMAR PARIDA VS	SAMEER KUMAR DAS VS	// // ()
245	D-WP(C)/26789/2026 WP(C)/19257/2026	STATE OF ODISHA PRAFULLA KUMAR DAS VS	DEEPALI MAHAPATRA VS	// // ()
246	D-WP(C)/26528/2026 WP(C)/19258/2026	STATE OF ODISHA AKSHYA KUMAR MAHARANA VS	AMIT PRASAD BOSE VS	// // ()
247	D-WP(C)/27996/2026 WP(C)/19259/2026	STATE OF ODISHA GOURAB MOHANTY VS	BIBHU PRASAD MOHANTY VS	// // ()
248	D-WP(C)/27290/2026 WP(C)/19260/2026	STATE OF ODISHA TARAKANTA NANDA VS	SOUBHAGYA KUMAR RATH VS	// // ()
249	D-WP(C)/26981/2026 WP(C)/19261/2026	COMMISSIONER OF ENDOWMENTS, BHUBANESWAR MURALIDHAR SETHI VS	RAMESH CHANDRA OJHA VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :25/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/24983/2026 WP(C)/19262/2026	SOMANATH PATRA VS THE TAHASILDAR, JATANI	RAJAT KUMAR SAHU VS	// 0 //
251	D-WP(C)/27998/2026 WP(C)/19263/2026	MIHIR SWAIN VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	// 0 //
252	D-WP(C)/27713/2026 WP(C)/19264/2026	SARBESWAR BEHURA VS ODISHA INFORMATION COMMISSION, BHUBANESWAR	AKHAND VS	// 0 //
253	D-WP(C)/27236/2026 WP(C)/19265/2026	LATA BAG VS MAHANADI COALFIELDS LTD., SAMBALPUR	JITENDRA SAMANTARAY VS	// 0 //
254	D-WP(C)/27428/2026 WP(C)/19266/2026	MAA MANIKESWARI NURSING COLLEGE, SUNDARGARH VS STATE OF ODISHA	SOHAN MISHRA VS	// 0 //
255	D-WP(C)/28068/2026 WP(C)/19267/2026	PRAVAT KUMAR MOHANTY VS THE CHIEF COMMISSIONER, GST, CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR	SIDHARTH SHANKAR PADHY VS	// 0 //
256	D-WP(C)/24985/2026 WP(C)/19268/2026	PAPU KUMAR PAL VS THE TAHASILDAR, JATANI	RAJAT KUMAR SAHU VS	// 0 //
257	D-WP(C)/27720/2026 WP(C)/19269/2026	SARASWATI PATTANAYAK VS VICE CHANCELLOR, UTKAL UNIVERSITY, BHUBANESWAR	SUJATA JENA VS	// 0 //
258	D-WP(C)/27640/2026 WP(C)/19270/2026	GANGADHAR SETH VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //
259	D-WP(C)/27409/2026 WP(C)/19271/2026	KUMUDINI MIRDHA VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
260	D-WP(C)/24320/2026 WP(C)/19272/2026	BALARAM DEHURY VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
261	D-WP(C)/25148/2026	M/S LAGNA TRADERS	PRABODHA CHANDRA NAYAK	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :25/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/19273/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/24982/2026 WP(C)/19274/2026	SUDEI DEHURI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
263	D-WP(C)/27270/2026 WP(C)/19275/2026	CHANDRA SEKHAR PRADHAN VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
264	D-WP(C)/25491/2026 WP(C)/19276/2026	SABITA SINHA VS LAND ACQUISITION OFFICER (NH-16) -CUM- COMPETENT AUTHORITY, BHUBANESWAR	ANSHUMAN DAS VS	// 0 //
265	D-WP(C)/27402/2026 WP(C)/19277/2026	SABITA MOHAPATRA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
266	D-WP(C)/27681/2026 WP(C)/19278/2026	RAJKISHORE MUDI VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
267	D-WP(C)/27267/2026 WP(C)/19279/2026	KRUSHNA MOHAN PANIGRAHI VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
268	D-WP(C)/27300/2026 WP(C)/19280/2026	ADITI MOHAPATRA VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// 0 //
269	D-WP(C)/26314/2026 WP(C)/19281/2026	PRAMILA GIRI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
270	D-WP(C)/26834/2026 WP(C)/19282/2026	UPENDRA KUMAR NAYAK VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
271	D-WP(C)/27690/2026 WP(C)/19283/2026	BRAHMANANDA JENA VS UNION OF INDIA	SUPRIYA PATRA VS	// 0 //
272	D-WP(C)/26399/2026 WP(C)/19284/2026	GYANA RANJAN MOHAPATRA VS	SWAPNA KUMAR OJHA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :25/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/25689/2026 WP(C)/19285/2026	UNION OF INDIA DR.MOHAN BHOI VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// // 0 //
274	D-WP(C)/27951/2026 WP(C)/19286/2026	KALPANA MOHANTY VS CHIEF MANAGER CUM AUTHRISED OFFICER, BANK OF INDIA, KHORDHA	AJIT KUMAR MOHANTY VS	// 0 //
275	D-WP(C)/26779/2026 WP(C)/19287/2026	SANTOSH MALLIK VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	// 0 //
276	D-WP(C)/27520/2026 WP(C)/19288/2026	SANTOSH KUMAR PRADHAN VS STATE OF ODISHA	INDRAMANI SAHOO VS	// 0 //
277	D-WP(C)/28281/2026 WP(C)/19289/2026	CHAMPUA LARGE SEIZED MULTIPURPOSE CO-OPERATIVE SOCIETY LIMITED, KEONJHAR VS STATE OF ODISHA	ANIL PRASAD BOSE VS	// 0 //
278	D-WP(C)/26986/2026 WP(C)/19290/2026	UPENDRA MALLIK VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	// 0 //
279	D-WP(C)/27915/2026 WP(C)/19291/2026	DANDASUNI DAS VS KUSUM KUMARI BEHERA	ASHOK KUMAR PRADHAN VS	// 0 //
280	D-WP(C)/25693/2026 WP(C)/19292/2026	DR.RAMESH KUMAR PODH VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
281	D-WP(C)/22106/2026 WP(C)/19293/2026	SUNITA CHHATRIA VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
282	D-WP(C)/24991/2026 WP(C)/19294/2026	BAMAN FOUNDATION EDUCATIONAL TRUST, BALASORE VS STATE OF ODISHA	DR. JANMEJAYA RAY VS	// 0 //
283	D-WP(C)/25734/2026 WP(C)/19295/2026	KRUSHNA CHANDRA BEHERA VS ADDL. COMMISSIONER LAND REFORMS AND SETTLEMENT, CUTTACK	PRAVASH CHANDRA ROUT VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :25/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/27718/2026 WP(C)/19296/2026	NIMAIN CHARAN SWAIN VS VICE CHANCELLOR, UTKAL UNIVERSITY, BHUBANESWAR	SUJATA JENA VS	// 0 //
285	D-WP(C)/25421/2026 WP(C)/19297/2026	KALPANA DAS VS COLLECTOR, PURI	SURYASNATA MOHAPATRA VS	// 0 //
286	D-WP(C)/27261/2026 WP(C)/19298/2026	BUDHADEV PODH VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
287	D-WP(C)/25599/2026 WP(C)/19299/2026	BATAKRUSHNA JENA VS STATE OF ODISHA	SOUENDRA PATTANAIAK VS	// 0 //
288	D-WP(C)/25709/2026 WP(C)/19300/2026	JITENDRA BISWAL VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
289	D-WP(C)/27697/2026 WP(C)/19301/2026	DIPTIMAYEE PRADHAN VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
290	D-WP(C)/27255/2026 WP(C)/19302/2026	TRILOCHANA SATAPATHAY VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
291	D-WP(C)/27252/2026 WP(C)/19303/2026	JAY SHANKAR NAG VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
292	D-WP(C)/23435/2026 WP(C)/19304/2026	SUBODH KUMAR SETH VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
293	D-WP(C)/27867/2026 WP(C)/19305/2026	GYANA RANJAN MOHANTY VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
294	D-WP(C)/26923/2026 WP(C)/19306/2026	RAGHUNATH ROUT VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
295	D-WP(C)/27259/2026	LINGARAJ ROUT	PRADIPTA KUMAR PATTANAYAK	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :25/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/19307/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/25234/2026 WP(C)/19308/2026	RAJANI KANTA PATRO VS STATE OF ODISHA	SANJAY KUMAR DAS VS	// 0 //
297	D-WP(C)/26996/2026 WP(C)/19309/2026	BISHNUPADA MARENDY VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
298	D-WP(C)/26279/2026 WP(C)/19310/2026	SURESH KUMAR KAR VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
299	D-WP(C)/23424/2026 WP(C)/19311/2026	PRATIVA MISHRA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
300	D-WP(C)/26604/2026 WP(C)/19312/2026	BISWAJIT BIBHUTIRAY VS STATE OF ODISHA	RAKESH KUMAR ROUSTRAY VS	// 0 //
301	D-WP(C)/28282/2026 WP(C)/19313/2026	SANTOSINI BHOI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
302	D-WP(C)/24532/2026 WP(C)/19314/2026	MANORANJAN PATRA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// 0 //
303	D-WP(C)/28285/2026 WP(C)/19315/2026	LILY PRADHAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
304	D-WP(C)/27468/2026 WP(C)/19316/2026	D.BHOBANI PATRA VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
305	D-WP(C)/26700/2026 WP(C)/19317/2026	RASMI RANJAN BARISAL VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //
306	D-WP(C)/27689/2026 WP(C)/19318/2026	ANURADHA SETHI VS	ATMAJIT MANMITH DAS VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :25/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/27475/2026 WP(C)/19319/2026	STATE OF ODISHA SIMANCHAL PRADHAN VS	MAHESWAR MOHANTY VS	// // 0
308	D-WP(C)/28056/2026 WP(C)/19320/2026	STATE OF ODISHA RAMESH SHARMA VS	MANORANJAN MOHAPATRA VS	// // 0
309	D-WP(C)/27163/2026 WP(C)/19321/2026	STATE OF ODISHA SUMITRA MOHANTY VS	JANAKI KANTA MAHAPATRA VS	// // 0
310	D-WP(C)/28280/2026 WP(C)/19322/2026	STATE OF ODISHA BABITA KAUDI VS	SAROJ KUMAR MISHRA VS	// // 0
311	D-WP(C)/26711/2026 WP(C)/19323/2026	STATE OF ODISHA PREETI PRAKASH BEHERA VS	KAMALAKANTA NAYAK VS	// // 0
312	D-WP(C)/27265/2026 WP(C)/19324/2026	STATE OF ODISHA UDAYA BHANU PANDA VS	PRADIPTA KUMAR PATTANAYAK VS	// // 0
313	D-WP(C)/27422/2026 WP(C)/19325/2026	STATE OF ODISHA HIMANSHU BHUSAN BEHERA VS	KHIROD CHANDRA MAJHI VS	// // 0
314	D-WP(C)/27733/2026 WP(C)/19326/2026	R.T.O., CHANDIKHOL THE MANAGING COMMITTEE OF NUAPADA PRIMARY AGRICULTURAL CO-OPERATIVE SOCIETY VS	THE SOCIETY, BOLANGIR VS	// // 0
315	D-WP(C)/20512/2026 WP(C)/19327/2026	STATE OF ODISHA MADHUSUDAN BHOI VS	MANOJ KUMAR MOHANTY VS	// // 0
316	D-WP(C)/27837/2026 WP(C)/19328/2026	STATE OF ODISHA MAMATA SWAIN VS	GOPAL PRASAD LAL VS	// // 0
317	D-WP(C)/23670/2026 WP(C)/19329/2026	STATE OF ODISHA SUSHIL KUMAR HOTA VS	ABHILASH MISHRA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :25/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/27462/2026 WP(C)/19330/2026	DINGARA BHOSAGAR VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
319	D-WP(C)/27137/2026 WP(C)/19331/2026	GOUTAM BUDHA NURSING AND PARAMEDICAL SCIENCES COLLEGE VS STATE OF ODISHA	DEVI PRASAD DASH VS	// 0 //
320	D-WP(C)/27485/2026 WP(C)/19332/2026	PRASANTA KUMAR RATHA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
321	D-WP(C)/27510/2026 WP(C)/19333/2026	PRAMOD KUMAR BARAD VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
322	D-WP(C)/26266/2026 WP(C)/19334/2026	PRAFULLA KUMAR DAS VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// 0 //
323	D-WP(C)/27404/2026 WP(C)/19335/2026	CHITTA RANJAN MUND VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
324	D-WP(C)/27397/2026 WP(C)/19336/2026	SAKET BIHARI BEHERA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
325	D-WP(C)/27408/2026 WP(C)/19337/2026	SUNIL KUMAR PANDA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
326	D-WP(C)/27934/2026 WP(C)/19338/2026	PRADIP KUMAR JENA VS CHIEF MANAGER CUM AUTHRISED OFFICER UNION BANK OF INDIA, BHUBANESWAR	ASIT KUMAR CHOUDHURY VS	// 0 //
327	D-WP(C)/27400/2026 WP(C)/19339/2026	MOHAN SAHU VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
328	D-WP(C)/27513/2026 WP(C)/19340/2026	RAMAKANTA TRIPATHY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
329	D-WP(C)/27353/2026	MRUTYUNJAYA MOHAPATRA	MANOJA KUMAR KHUNTIA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :25/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/19341/2026	VS STATE OF ODISHA	VS	() //
330	D-WP(C)/28420/2026 WP(C)/19342/2026	IN RE-COMPLIANCE WITH THE DIRECTIONS ISSUED BY THE SUPREME COURT IN SDO MOTU WPC NO. 5 OF 2025 VS STATE OF ODISHA	VS	// ()
331	D-WP(C)/26270/2026 WP(C)/19343/2026	KALANDI CHARAN SAHOO VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// ()
332	D-WP(C)/27535/2026 WP(C)/19344/2026	SUBRAT KUMAR JENA VS THE COMMISSIONER CUM SECY, DEPARTMENT OF HIGHER EDUCATION, BHUBANESWAR	PRASHANTA KUMAR DAS VS	// ()
333	D-WP(C)/28023/2026 WP(C)/19345/2026	SURESH KUMAR ACHARYA VS STATE OF ODISHA	PRAVAKAR SABAT VS	// ()
334	D-WP(C)/25735/2026 WP(C)/19346/2026	PRIYAMBADA PATEL VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	// ()
335	D-WP(C)/27242/2026 WP(C)/19347/2026	BANK OF INDIA , SAILASHREE VIHAR BRANCH, BHUBANESWAR VS K.KAUSHIK SUBUDHI	SIBADUTTA RAMAPRASAD MISHRA VS	// ()
336	D-WP(C)/28197/2026 WP(C)/19348/2026	SIVANANDA MOHANTY VS THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	KANANBALA ROY CHOUDHURY VS	// ()
337	D-WP(C)/25738/2026 WP(C)/19349/2026	BHUJENDRA PRASAD MALLICK VS CHAIRMAN, ODISHA ELECTRICITY REGULATORY COMMISSION, BHUBANESWAR	SUBHRANSU BHUSAN MOHANTY VS	// ()
338	D-WP(C)/27356/2026 WP(C)/19350/2026	SWARNA LATA DHAL VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// ()
339	D-ABLAPL/18341/2026 ABLAPL/7253/2026	SARAJUDDIN KHAN @ SIRAJUDDIN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	NISCHINTAKOILI /219 /2026 ()
340	D-ABLAPL/18343/2026 ABLAPL/7254/2026	SK. FAYAZ @ SK. KALAM VS	SATYA RANJAN MULIA VS	NISCHINTAKOILI /203 /2026 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :25/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/18344/2026 ABLAPL/7255/2026	STATE OF ODISHA SK. BASA BABU @ SK. BADSA BABU @ BASA KHAN VS	SATYA RANJAN MULIA VS	// NISCHINTAKOILI /216 /2026 ()
342	D-ABLAPL/18345/2026 ABLAPL/7256/2026	STATE OF ODISHA SK. BASA BABU @ SK. BADSA BABU @ BASA KHAN VS	SATYA RANJAN MULIA VS	// NISCHINTAKOILI /203 /2026 ()
343	D-ABLAPL/12652/2026 ABLAPL/7257/2026	STATE OF ODISHA RAJEEV HARIJAN VS	ANIRUDHA DAS VS	// NABARANGAPUR TOWN /490 /2021 ()
344	D-ABLAPL/18297/2026 ABLAPL/7258/2026	STATE OF ODISHA MANOJ DIGAL VS	AMULYA RATNA PANDA VS	// PHULBANI SADAR /175 /2024 ()
345	D-ABLAPL/16155/2026 ABLAPL/7259/2026	STATE OF ODISHA JAGNYASENI NAIK VS	PRAVAT KUMAR NAYAK VS	// BHANJANAGAR /468 /2026 ()
346	D-ABLAPL/18298/2026 ABLAPL/7260/2026	STATE OF ODISHA SUNAM SAUNTA VS	AMIT KUMAR SAHU VS	// DASMANTAPUR /68 /2026 ()
347	D-ABLAPL/18302/2026 ABLAPL/7261/2026	STATE OF ODISHA BISESH JENA @ KANHA VS	SIDDHARTH GOUTAM DAS VS	// CDA-II /121 /2026 ()
348	D-ABLAPL/18357/2026 ABLAPL/7262/2026	STATE OF ODISHA MANNATH PARIDA @ MANAMATHA PARIDA VS	GHANASHYAM DASH VS	// JENAPUR /160 /2026 ()
349	D-ABLAPL/16636/2026 ABLAPL/7263/2026	STATE OF ODISHA PRABHU PRASAD MISHRA VS	DEBANAN DAS VS	// MAHILA P.S. BUXIBAZAR /71 /2026 ()
350	D-ABLAPL/18346/2026 ABLAPL/7264/2026	STATE OF ODISHA SARAJUDDIN KHAN @ SIRAJUDDIN VS	SATYA RANJAN MULIA VS	// NISCHINTAKOILI /216 /2026 ()
351	D-ABLAPL/18352/2026 ABLAPL/7265/2026	STATE OF ODISHA HRUSIKESH PATRO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :25/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-ABLAPL/16887/2026 ABLAPL/7266/2026	BIBHUTI BHUSAN RAUL VS STATE OF ODISHA	ASIT KUMAR JENA VS	BADACHANA /194 /2026 () //
353	D-ABLAPL/18355/2026 ABLAPL/7267/2026	PURNA CHANDRA MALLIK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
354	D-ABLAPL/17397/2026 ABLAPL/7268/2026	RAJESH BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /302 /2026 () //
355	D-ABLAPL/17665/2026 ABLAPL/7269/2026	SAHA SAMSAT @ SAMRAD RAJA VS STATE OF ODISHA	SK SAMIM VS	DHAMNAGAR /70 /2026 () //
356	D-ABLAPL/17690/2026 ABLAPL/7270/2026	FAKIRA PATEL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LATHOR /103 /2026 () //
357	D-ABLAPL/17770/2026 ABLAPL/7271/2026	RANJIT MAHAKUD @ RANJIT KUMAR MAHAKUD VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /216 /2026 () //
358	D-ABLAPL/17788/2026 ABLAPL/7272/2026	PARESH SAHU @ PARESH KUMAR SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /51 /2026 () //
359	D-ABLAPL/18277/2026 ABLAPL/7273/2026	SHAIKH SAMSUR RAHMAN @ SK. SAMSUR RAHMAN VS STATE OF ODISHA	DEVASHIS PANDA VS	MAHILA P.S.(BBSR) /190 /2026 () //
360	D-ABLAPL/17934/2026 ABLAPL/7274/2026	PRATIMA MAJHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	JAIPATNA /34 /2025 () //
361	D-ABLAPL/18094/2026 ABLAPL/7275/2026	LAXMIDHAR SAHOO VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	TANGI /310 /2026 () //
362	D-ABLAPL/17551/2026 ABLAPL/7276/2026	NIRANJAN MOHARANA @ NIRANJANA MAHARANA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	PATNA /121 /2026 () //
363	D-ABLAPL/17730/2026	BIBHUTI @ BIBHUTI BHUSAN PRADHAN	JAYADEBA BEHERA	KHANDAPARA /82 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :25/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/7277/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/18194/2026 ABLAPL/7278/2026	HEMRAJ @ RAJ ROUT VS STATE OF ODISHA	RASMITA DAS VS	NAWAPARA /140 /2026 () //
365	D-ABLAPL/18285/2026 ABLAPL/7279/2026	PANDU RAM @ BABULI HEMBRAM VS STATE OF ODISHA	SIDHARTHA DAS VS	/ /0 () //
366	D-ABLAPL/18281/2026 ABLAPL/7280/2026	TAPAN DASH VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MARKAT NAGAR /156 /2026 () //
367	D-ABLAPL/18284/2026 ABLAPL/7281/2026	PRAKASH KUMAR MOHAPATRA VS STATE OF ODISHA	SASWATI SOUMYA SAHU VS	CUTTACK VIGILANCE /3 /2026 () //
368	D-ABLAPL/18288/2026 ABLAPL/7282/2026	PANDU RAM @ BABULI HEMBRAM VS STATE OF ODISHA	SIDHARTHA DAS VS	/ /0 () //
369	D-ABLAPL/8520/2026 ABLAPL/7283/2026	JOGESH CHANDRA NAYAK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	CHANDAKA P.S. /125 /2026 () //
370	D-ABLAPL/14988/2026 ABLAPL/7284/2026	BIBEK PATTANAIAK VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	JAGATSINGPUR /233 /2026 () //
371	D-ABLAPL/15376/2026 ABLAPL/7285/2026	RAMESH GARADA VS STATE OF ODISHA	BIKASH KARNA VS	DASMANTAPUR /11 /2026 () //
372	D-ABLAPL/18291/2026 ABLAPL/7286/2026	RABI MAHAKUD VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /385 /2026 () //
373	D-ABLAPL/15387/2026 ABLAPL/7287/2026	ABAJ KHOSLA @ KHOSALA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	DASMANTAPUR /11 /2026 () //
374	D-ABLAPL/18294/2026 ABLAPL/7288/2026	UTTAM KUMAR DANDPAT @ BIJU VS	DEBASNAN DAS VS	JHARPOKHARIA /107 /2026 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :25/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-ABLAPL/15529/2026 ABLAPL/7289/2026	STATE OF ODISHA PRIYANSU BARIK VS STATE OF ODISHA	NIRAJ KUMAR SETHI VS	// MAHABIROD /61 /2025 () //
376	D-ABLAPL/18338/2026 ABLAPL/7290/2026	SK. BASA BABU @ SK. BADSA BABU @ BASA KHAN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// NISCHINTAKOILI /208 /2026 () //
377	D-ABLAPL/18358/2026 ABLAPL/7291/2026	STATE OF ODISHA NIRUPAMA PANDA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 () //
378	D-ABLAPL/18361/2026 ABLAPL/7292/2026	STATE OF ODISHA SUKANTA DAS VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 () //
379	D-ABLAPL/18362/2026 ABLAPL/7293/2026	STATE OF ODISHA P. AKSHAYA KUMAR PATRO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 () //
380	D-ABLAPL/18366/2026 ABLAPL/7294/2026	SWARAJ KUMAR KADRAKA @ SURAJ KUMAR KADRAKA @ RACKY DIGAL VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	// GUNUPUR /181 /2021 () //
381	D-ABLAPL/18777/2026 ABLAPL/7295/2026	STATE OF ODISHA ANUPAMA SAHOO VS STATE OF ODISHA	PRADEEP KUMAR KHUNTIA VS	// MANGALA BAG /64 /2026 () //
382	D-ABLAPL/16237/2026 ABLAPL/7296/2026	STATE OF ODISHA MOTHER IN LAW OF INFORMANT VS STATE OF ODISHA	GOPINATH MISHRA VS	// SORO /449 /2026 () //
383	D-ABLAPL/18371/2026 ABLAPL/7297/2026	STATE OF ODISHA BADAL KUMAR JENA VS STATE OF ODISHA	SRIKHETRA MISHRA VS	// CUTTACK SADAR /227 /2026 () //
384	D-ABLAPL/17751/2026 ABLAPL/7298/2026	STATE OF ODISHA SUKANTI @ PHUKU BEHERA VS STATE OF ODISHA	RAKESH BEHERA VS	// ALAKUNDA /118 /2026 () //
385	D-ABLAPL/18372/2026 ABLAPL/7299/2026	STATE OF ODISHA CHINU @ T.BINAYA VS STATE OF ODISHA	SUBHAGYA KUMAR DASH VS	// BADABAZAR /343 /2026 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :25/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-ABLAPL/18375/2026 ABLAPL/7300/2026	TULAMANI NAG VS STATE OF ODISHA	UMAKANTA BARIK VS	BHAWANIPATNA SADAR /441 /2024 () //
387	D-ABLAPL/18376/2026 ABLAPL/7301/2026	DEBASMITA MOHANTY VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	CAPITAL P.S. /316 /2019 () //
388	D-ABLAPL/18278/2026 ABLAPL/7302/2026	ABHILASH MANDAL VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	BHANJPUR /31 /2025 () //
389	D-ABLAPL/18286/2026 ABLAPL/7303/2026	PANDU RAM @ BABULI HEMBRAM VS STATE OF ODISHA	SIDHARTHA DAS VS	/ /0 () //
390	D-ABLAPL/18381/2026 ABLAPL/7304/2026	INDRAJIT SAHU VS STATE OF ODISHA	LALIT SAHU VS	AGALPUR /64 /2026 () //
391	D-ABLAPL/18387/2026 ABLAPL/7305/2026	SHUBHRAT DAS VS STATE OF ODISHA	SARADA PRASAD DASH VS	KHAIRA /57 /2026 () //
392	D-ABLAPL/16519/2026 ABLAPL/7306/2026	INFORMANT VS STATE OF ODISHA	MANOJ BIHARI DAS VS	KISSANNAGAR PS /121 /2026 () //
393	D-ABLAPL/18303/2026 ABLAPL/7307/2026	NILANCHAL HANS VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	SINAPALI /124 /2026 () //
394	D-ABLAPL/18393/2026 ABLAPL/7308/2026	DIGANTA PRADHAN VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	KIAKATA /67 /2026 () //
395	D-ABLAPL/18304/2026 ABLAPL/7309/2026	PADMALOCHAN PANI VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	SINGLA /181 /2026 () //
396	D-ABLAPL/18311/2026 ABLAPL/7310/2026	KAMINI PATRA VS STATE OF ODISHA	MANAS RANJAN BEHERA VS	BHUBAN /294 /2026 () //
397	D-ABLAPL/16666/2026	ACHYUTA SAHOO	TARA PRASAD MOHAPATRA	SEA BEACH /26 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :25/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/7311/2026	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/18317/2026 ABLAPL/7312/2026	MUKESH MAJHI VS STATE OF ODISHA	UMA SHANKAR PATEL VS	SUNDARGARH TOWN /225 /2026 () //
399	D-ABLAPL/18408/2026 ABLAPL/7313/2026	RAJESH SWAIN VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	RAGHUNATHPUR /101 /2026 () //
400	D-ABLAPL/18326/2026 ABLAPL/7314/2026	JNANARANJAN BISWAL VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KAKATAPUR /142 /2020 () //
401	D-ABLAPL/18410/2026 ABLAPL/7315/2026	BHUBAN BEHERA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	KOIDA /124 /2026 () //
402	D-ABLAPL/18532/2026 ABLAPL/7316/2026	SUBHASIS BASANTARAY VS STATE OF ODISHA	BINOD KUMAR MISHRA VS	NEMALO /161 /2026 () //
403	D-ABLAPL/18413/2026 ABLAPL/7317/2026	PRUTHIVRAJ MOHANTY VS STATE OF ODISHA	SURESH KUMAR JENA VS	CHANDRASEKHARPUR /530 /2026 () //
404	D-ABLAPL/18329/2026 ABLAPL/7318/2026	SHIBASANKAR MANDAL VS STATE OF ODISHA	MAHES DAS VS	MARINE KASIA /84 /2026 () //
405	D-ABLAPL/18332/2026 ABLAPL/7319/2026	MAHENDRA MAJHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	LANJIGARH /5 /2025 () //
406	D-ABLAPL/18318/2026 ABLAPL/7320/2026	SUJIT KUMAR DAS VS STATE OF ODISHA	JNYANANANDA PANDA VS	SARANAKUL /133 /2026 () //
407	D-ABLAPL/18336/2026 ABLAPL/7321/2026	SK. FAYAZ @ SK. KALAM VS STATE OF ODISHA	SATYA RANJAN MULIA VS	NISCHINTAKOILI /208 /2026 () //
408	D-ABLAPL/18337/2026 ABLAPL/7322/2026	SK. BASA BABU @ SK. BADSA BABU @ BASA KHAN VS	SATYA RANJAN MULIA VS	NISCHINTAKOILI /219 /2026 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :25/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
409	D-ABLAPL/18415/2026 ABLAPL/7323/2026	STATE OF ODISHA TARANI BARIK VS	PRIYA RANJAN SINGH VS	// KOIDA /124 /2026 ()
410	D-ABLAPL/18418/2026 ABLAPL/7324/2026	STATE OF ODISHA BIJAYA KUMAR PATRA VS	AKSHAYA KUMAR SAHOO VS	// DEOGARH /311 /2023 ()
411	D-CONTC(CP)/16/2008 CONTC(CP)/16/2008	STATE OF ODISHA BASANTA KUMAR BEHERA VS	M/S P.K. MOHAPATRA VS	// // ()
412	D-CONTC(CP)/178/1999 CONTC(CP)/178/1999	ENGINEER-IN-CHIEF-CUM-SECRETARY, WORKS DEPARTMENT, ODISHA ABHIMANYU PARIDA VS	M/S A. RATH, S.P. RATH, P.K. SINHA, R. RATH VS	// // ()
413	D-CONTC(CP)/424/1999 CONTC(CP)/424/1999	SIMANCHALA NAYAK, ASSISTANT SOIL CONSERVATION OFFICER, PARALAKHEMUNDI, GAJAPATI PURNA CHANDRA NAYAK VS ASHOK KUMAR K. MEENA, IAS, COLLECTOR-CUM-MAGISTRATE, KANDHAMAL	M/S SURYA NARAYAN DAS VS	// // () //